

*Cereal Foods, Dairy Products and other Processed Foods for the year 1990-91.*

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Development Council for Fruits, Vegetables, Beverages and Plantation Products Industries for the year 1989-90.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Development Council for Fruits, Vegetables, Beverages and Plantation Products Industries for the year 1989-90.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library See No. L.T.- 1055/91]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Development Council for Fruits, Vegetables, Beverages and Plantation Products Industries for the year 1990-91.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Development Council for Fruits, Vegetables, Beverages and Plantation Products Industries for the year 1990-91. [Placed in Library See No. L.T. 1056/91]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Paddy Processing Research Centre (Tamil Nadu) Society, Thanjavur, for the year 1990-91 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Paddy Processing Research Centre (Tamil Nadu) Society, Thanjavur, for the year 1990-91. [Placed in Library See No L.T.-1057/91]

**Annual Report and Review on the working of Bureau of Indian standards for 1990-91**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): On behalf of Shri Kamaluddin Ahmed, I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Bureau of Indian Standards for the year 1990-91 alongwith Audited Accounts, under section 23 of the Bureau of the Indian Standards Act, 1986.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Bureau of Indian standards for the year 1990-91. [Placed in Library See No. L.T.1058/91]

**Notifications under All India Service Act, 1951, Review on the working and Annual Reports of Electronics Trade and Technology Development corporation L.T.d, New Delhi for 1990-91 CMC L.T.d. New Delhi for 1990-91 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTRY OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMAR-MANGALAM): On behalf of Shrimati Margaret Alva, I beg to lay on the Table—